

**Government of Jammu and Kashmir  
Revenue Department, Civil Secretariat  
Jammu/Srinagar**

**Notification**

Jammu, the 14<sup>th</sup> January, 2022

**S.O 17** .-In exercise of the powers conferred by proviso to clause (e) of section 3 of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 (30 of 2013), the Government of Jammu and Kashmir hereby designate Deputy Commissioner/District Collector of each district of Union territory of Jammu and Kashmir, as 'Appropriate Government' within their respective jurisdictions, for acquiring land for 'public purpose' under the said Act for an area not exceeding 400 Kanal (50 acre).

**By order of the Government of Jammu and Kashmir.**

**Sd/-**

(Vijay Kumar Bidhuri) **IAS**

**Commissioner/ Secretary to the Government**

No. Rev-Land/2/2021 (20009)

Dated: 14.01.2022

Copy to the:-

1. Ld. Advocate General, Hon'ble High Court of J&K.
2. All Financial Commissioners.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Resident Commissioner, 5 Prithivi Raj Road, New Delhi.
6. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
7. Chief Electoral Officer, J&K.
8. Joint Secretary (JKL), Ministry of Home Affairs, Government of India.
9. All Commissioner/Secretaries to Government.
10. Divisional Commissioner, Kashmir/Jammu.
11. Registrar General, Hon'ble High Court of J&K.
12. Chairman, J&K Special Tribunal.
13. Commissioner, Survey & Land Records, J&K.
14. Custodian General, J&K.
15. Inspector General of Registration, J&K.
16. All Deputy Commissioner of UT, J&K.
17. Director Information, J&K.
18. All Heads of the Departments/Managing Directors.
19. Vice Chairman JDA/SDA/J&KLCMA.
20. Chief Engineer, Project Sampark/BRO.
21. Director, Archives, Archaeology and Museums, J&K.
22. All the concerned Collectors/ Special Collectors.
23. General Manager, Government Press, Jammu/Srinagar with the request to publish in the Govt. Gazette.
24. Private Secretary to Chief Secretary, J&K.
25. Private Secretary to Hon'ble Advisor (B).
26. Private Secretary to Principal Director, Defence Estates, J&K.
27. Private Secretary to Commissioner/Secretary to Govt., Revenue Department.
28. I/C Website Revenue Department/FCR, J&K.



**Additional Secretary to the Government**

(Muzafar Ali Malik)  
14.01.2022

